

**OFFICE OF
THE DISTRICT LEGAL SERVICES AUTHORITY, KAMRUP(R).
Dist. & Sessions Judge's Court Campus, Amingaon.**

ADVERTISEMENT

In pursuant to the letter No. ASLSA 60/2015/63 dated 07.02.2020 of the Assam State Legal Services Authority, Guwahati; applications are invited from willing candidates who possess the qualifications, noted below, to act as Public Utility Person in the Permanent Lok-Adalat, Kamrup, Amingaon.

Qualifications:

1. The candidate shall be a citizen of India.
2. The candidate shall not be above 65 years of age as on 01.01.2020
As per Ministry of Law and Justice Notification bearing No. GSR618 (E) dated 22.02.2016 the selected Public Utility Person shall have a tenure of five years or till the attainment of 65 years of age, whichever is earlier.
3. The candidates are required to possess adequate experience in working of Public Utility Services like Transport (air, road or water), postal, telegraph, telephone, power, public conservancy or sanitation, hospital, dispensary, or insurance etc.

Intending candidate shall submit his/her Bio data (affixing two passport size photographs) with all the particulars of him/her personally about his/her experience, by writing/typing it down in plain A4 size paper with an undertaking that he/she does not and will not have any such financial or other interest as is likely to affect prejudicially his functions as Public Utility Persons in any Public Utility Services. The candidate should not have any criminal records.

Public utility person shall be entitled to sitting fee as per prescribed norms per sitting.

Application along with requisite testimonials has to reach the office of the undersigned on or before 10/04/2020.

Sd/-
Secretary
District Legal Services Authority,
Kamrup, Amingaon.

No. DLSA/KA/PLA/ 643

Dated Amingaon, the 17th of March, 2020.

Copy for information and wide publicity to:

1. The Deputy Commissioner, Kamrup(R), Assam
2. The President, Kamrup(R) District Bar Association.
3. The Chief Executive Officer, Zila Parishad, Kamrup(R)
4. District information and Public Relations Officer, Kamrup(R).
5. The System Officer, O/o The District & Sessions Judge, Kamrup, Amingaon, Assam.
6. Notice Board.
7. Office File

Secretary
District Legal Services Authority,
Kamrup, Amingaon.

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